

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

19. IA 880/2024 IA 3986/2022 In C.P. (IB)/434(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 02.05.2024**

NAME OF THE PARTIES: **IA 880/2024 Phoenix Arc Private
Limited Vs. Mittal Corp Limited
IN THE MATTER OF
Punjab National Bank (The Erstwhile
Oriental Bank of Commerce)
V/s
Mittal Corp Limited**

Section: Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of (IBC)

ORDER

IA No. 880/2024:- Adv. Manaswi Agrawal a/w Adv. Saloni K. appeared for the Applicant. Adv. Mayank Bagla appeared for the Respondent No. 2. Heard the submissions of the parties and **reserved for Orders.**

IA No. 3986/2024:- Adv. Manaswi Agrawal appeared for the Applicant. Adv. Mayank Bagla appeared for the Respondent No. 2. Reply has been filed on behalf of the Respondent No. 2. Respondent No. 1, 3 and 4 are already set ex-parte vide order dated 18.10.2024. List the matter on **20.06.2024** for final hearing.

SD/-
ANIL RAJ CHELLAN
Member (Technical)
02.05.2024
Sushil

SD/-
KULDIP KUMAR KAREER
Member (Judicial)